LOK SABHA UNSTARRED QUESTION NO.949 FOR ANSWER ON 17/12/2018

ANTI-DUMPING DUTY ON STEEL

949. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of STEEL be pleased to state:

(a) whether the Government has recently imposed any anti-dumping duties on certain varieties of steel imported from China;

(b) if so, the details thereof; and

(c) the extent to which the move is expected to protect the domestic players?

ANSWER

THE MINISTER OF STATE FOR STEEL

(SHRI VISHNU DEO SAI)

(a)&(b): The Government has imposed anti-dumping duties on certain steel products imported from China as per the details given below:-

S. No.	Product	Expiry date of duties
1	Hot Rolled Flat Products of Stainless Steel of ASTM Grade 304	04.06.2020
2	Cold Rolled Flat Products of Stainless Steel, falling under the heading 7219	10.12.2020
3	Hot-rolled flat products of alloy or non-alloy steel in coils	07.08.2021
4	Cold-Rolled/ cold reduced flat steel products of iron or non alloy steel of all widths and thickness	16.08.2021
5	Wire Rod of Alloy or Non-Alloy Steel	08.10.2022
6	Colour coated/ pre-painted flat products of alloy or non- alloy steel	16.10.2022
7	Steel Wheels	12.09.2023

Source: Directorate General of Trade Remedies (DGTR)

(c) Anti-dumping duties are imposed to counter the dumping of the products done by the foreign exporters. Dumping leads to unfair trade and decreases competitive environment. The imposition of anti-dumping duties will provide impetus to the domestic industry which was certainly facing the brunt of the unfair trade. This will help the domestic industry to compete in the market at the same level.
